


OFFICE OF THE DISTRICT & SESSIONS JUDGE, LUDHIANA

PUBLIC NOTICE

Applications on prescribed proforma are invited for the filling up of 42 posts of Clerks on adhoc basis and 9 posts of Stenographers Gr.-III on adhoc basis. The said appointment will be for a period of six months or till the appointment of regular employees, whichever is earlier. The applications on prescribed proforma should reach the below mentioned address by 9.5.2017 at 5.P.M.:-

“English Office (Office of the District and Sessions Judge, Ludhiana) New Judicial Courts Complex, Ludhiana”

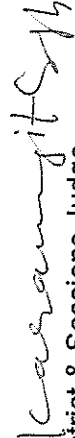
Details of educational qualification, age limit, salary & selection criteria etc. as mentioned in the separate employment notice of Clerks (Adhoc) and Stenographers Gr.-III (Adhoc) are available on our official web site www.ecourts.gov.in/ludhiana.


District & Sessions Judge,
Ludhiana⁴

Endst. No. 1769 /G dated, Ludhiana the 18-04-2017

A copy is forwarded to:-

1. All the District & Sessions Judges in the State of Punjab with request to obtain and send the applications alongwith service record of retrenched/surplus Clerks/Stenographers if any, who are willing to opt the appointment under the aforesaid conditions, to this office on or before the date fixed;
2. Sh.J.P.S. Khurmi, AD&SJ-cum- Member Recruitment Committee, Ludhiana.
3. Sh.Suresh Kumar Goyal, CJSD-cum- Member Recruitment Committee, Ludhiana
4. All the Judicial Officers, Sessions Division, Ludhiana to display the notice on the Notice Boards of their Courts and to send compliance report;
5. The Deputy Commissioner, Ludhiana with a request to get it displayed on the notice Board of his office;
6. Daftri of this office with the directions to display this notice on the Notice Board of this court and report;
7. The Editor, Nawan Zamana, Jalandhar with a request to publish the above mentioned notice and to send the copy of newspaper alongwith bill, to this office at the earliest;
8. The Deputy Director, Employment Generation and Training, District Bureau of Employment Generation and Training, Ludhiana alongwith Form of notification of vacancies with the request to send applications of eligible candidates with list;
9. System Officer of this office with the directions to upload the above public notice alongwith employment notices of Clerks(Adhoc) and Stenographers(Adhoc) on the website of www.ecourts.gov.in/ludhiana.


District & Sessions Judge,
Ludhiana⁴